

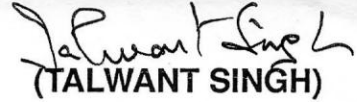
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :

Name of Committee	Name of the Judicial Officer	Designation
Witness Protection Committee	District & Sessions Judge (HQs),	Chairperson
	Deputy Commissioner of Police, Central District	Member
	The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi 25 JAN 2019

No. 243/7704-7726 /F.1(3)/Gaz/19

Dated _____

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge, all Court Complexes, Delhi/New Delhi with the request to constitute the said committee in your respective districts under intimation to this office.
3. The Officers Concerned.
4. The Sr.AO(J)/AO(J)/Accounts Officer, Admn. (I,II&III), General Branch, Accounts Branch, Care Taking Branch (Central), THC, Delhi.
5. The AO(J)/Incharge, General Branch (Central) with the direction to pursue the matter with the said committee.
6. The P.S. to the undersigned.
7. For uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi